

2. Full Depreciation Waiver Cover for Standalone Two Wheeler OD

UIN: IRDAN123RP0003V01201920/A0032V01201920

In consideration of payment of additional premium for this cover, the company will reimburse the total cost of parts replaced due to an accident or loss to insured vehicle without any deduction towards depreciation subject to the following terms.

1. Claim being admitted under Section -1 (Loss of or damage to the insured vehicle)
2. The aggregate cost of repairs in case of Total loss / Constructive Total loss claims would be subject to the benefit available under this cover for the assessment of the claim.
3. This cover is available only for the vehicles of age upto 5 years.
4. Company's maximum liability under this Add-on Cover will be upto 2 claims in a policy period.

This cover is subject otherwise to the terms, exceptions, conditions and limitations of the policy.